

LIR No. 3632/2016

Bhudev Sharma vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

Matter is fixed for further proceedings after deciding inquiry issue.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **03.10.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 339/2017

Sharda Shukla vs M/s TV Today Network Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : Shri Sanjay Kumar, AR for the workman.

None for the management.

It is submitted by AR for the workman that application has already been decided in the present case on 31.01.2020.

Perusal of the record shows that application was decided and matter was listed for filing of WS by the management, replication, if any by the workman and framing of issues.

Despite efforts, no one connected on behalf of the management, in these circumstances, matter stands adjourned for filing of WS by the management with advance copy to the workman or his AR, replication, if any by the workman and framing of issues on **13.10.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LC No. 598/2018

Anil Kumar vs M/s Sapphire Housekeeping Services Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of management.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, workman is directed to file PF and summons be issued to the management, which is returnable before the Court on **09.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LC No. 97/2018

Vikrant Singh Raja vs Anand Electro Projects Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

 None for the management.

 The matter is fixed for filing of proposed issues and framing of issues.

 Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for filing of proposed issues and framing of issues on **05.10.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 278/2016

Devi Ram vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

21.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 279/2016

Dinesh Kumar vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

21.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 280/2016

Gabbar Singh Negi vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

21.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 281/2016

Hawa Singh vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

21.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LCA No 283/2016

Jai Kishan vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 284/2016

Ashutosh Tyagi vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 285/2016

Dalbir Singh Rawat vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 443/2016

Ram Dhan Sharma vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 472/2016

Jai Singh Munda vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 473/2016

K K Saini vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

21.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 474/2016

Man Singh vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

21.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 475/2016

Manohar Singh vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 476/2016

Munni Lal vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 477/2016

Prem Narain Pali vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

21.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 478/2016

Raj Pal Singh vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

21.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 507/2016

Ram Dev Prasad vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 508/2016

Ram Lakhan vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 509/2016

Ram Niwas vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

21.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 510/2016

Ram Sakal vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 569/2016

R D Nodiyal vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 570/2016

Ratendera Kumar vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on **21.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 571/2016

Satish Kumar Sharma vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

21.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 572/2016

Virender Bahadur vs IPGCL

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for WE.

It is submitted by AR for the management that evidentiary affidavit in the present case till date not filed by the workman nor copy supplied.

Despite efforts, no one is connected on behalf of the workman, through VC, in these circumstances, workman is directed to file evidentiary affidavit with directions to supply advance copy of the same to the management or its AR by the next date of hearing.

At request, matter stands adjourned for WE on
21.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 7987/2016

Pushpa vs M/s Govt. Sr. Sec. Boys / Girls School

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Neeraj Aggarwal, AR for the management No. 1 and 3.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

04.11.2020.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 8700/2016

Anand Lal vs M/s Lok Nayak Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **09.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 9306/2016

Ashok Kumar vs M/s Panex Overseas

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **11.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 9646/2016

Suresh Prasad vs M/s Theme Exports pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **11.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 9661/2016

Hukam Singh vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for WE.

AT request, matter stands adjourned for WE on

17.11.2020.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 9786/2016

Vijay Sharma s M/s Modi Infosol Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **12.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LC No.74/2017

Saroj Kumar vs M/s yashwanth Palace Service Station

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **23.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 170/2017

Mohd. Naim vs M/s Details

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **24.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 225/2017

Santosh Saxena vs M/s Kashyap Motors India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **24.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 409/2017

Pawan Kumar vs M/s Suresh Chand & Sons

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : Shri Mukesh Kumar, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

23.11.2020.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 627/2017

Dharamvir Singh vs M/s SI S Cash Services Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **23.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 733/2017

Prabhat Kumar vs M/s Barracks Cafe

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **27.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 734/2017

Akram Ali vs M/s Barracks Cafe

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **27.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 1271/2017

Rakesh Singh vs M/s Amber Restaurant

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **28.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 1301/2016

Arvind & Ors. Vs Aparjitha Dynamic Synergies

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

30.09.2020.

VEENA RANI

POLC/RADC

27.08.2020

LC No. 3400/2016

Babuy Lal Nirmal vs M/s Delhi Brass Lighting Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **09.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 964/2016

Thakur Singh vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Ashok Kumar Mishra, AR for the management.

The matter is fixed for ME.

AT request, matter stands adjourned for ME on

17.11.2020.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 1432/2018

Dinesh Kumar vs M/s Ram Swarup & Ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **26.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 1433/2018

Israr Ahmed vs M/s Ram Swarup & Ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **26.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 1434/2018

Riyazuddin vs M/s Ram Swarup & Ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **26.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 1431/2018

Naresh Kumar vs M/s Ram Swarup & Ors.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **26.11.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LC No. 2449/2016

Mohit Singh Jadhav vs M/s Delhi Transco Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Suresh Chaturvedi, AR for the management.

The matter is fixed for arguments.

Despite efforts, no one is connected on behalf of the workman, in these circumstances, matter stands adjourned for arguments on **08.09.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 1627/2018

Naresh Kumar vs M/s Sarvodya Kanya Vidhyalya

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Girindra Kumar Pathak, AR for the management
No. 1.

Matter is fixed for filing of WS on behalf of management no. 1 as well as for filing of rejoinder by the workman to the WS of management no. 2 and arguments on application.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for purpose fixed on **23.09.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 1628/2018

Biri Singh vs M/s Sarvodya Kanya Vidhyalya

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Girindra Kumar Pathak, AR for the management
No. 1.

Matter is fixed for filing of WS on behalf of management no. 1 as well as for filing of rejoinder by the workman to the WS of management no. 2 and arguments on application.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for purpose fixed on **23.09.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 1629/2018

Ratan Lal vs M/s Sarvodya Kanya Vidhyalya

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Girindra Kumar Pathak, AR for the management
No. 1.

Matter is fixed for filing of WS on behalf of management no. 1 as well as for filing of rejoinder by the workman to the WS of management no. 2 and arguments on application.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for purpose fixed on **23.09.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No. 5589/2016

Sanjay Kumar vs M/s Kohali Graphic System

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Shashank Sharma, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

08.10.2020.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 413/2016

Kapil & Ors. Vs M/s Scot Innovation wires Cables Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Anurag Lakhotia and Shri Vivek Chauhan, ARs for the management.

The matter is fixed for arguments, but, subject to payment of cost of Rs. 2,000/- to workman.

Despite efforts, no one is connected through VC, on behalf of workman, in these circumstances, matter stands adjourned for payment of cost by management to the workman and arguments on **25.09.2020.**

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 294/2016

Baljeet Singh Vs M/s Scot Innovation wires Cables Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Anurag Lakhotia and Shri Vivek Chauhan, ARs for the management.

The matter is fixed for arguments.

Perusal of the record shows that on the last date of hearing, it is submitted by AR for the management that in one of the cases, evidence is pending and after conclusion of the evidence, all the three cases may be heard for final arguments.

Despite efforts, no one is connected through VC, on behalf of workman, in these circumstances, matter stands adjourned for arguments on **25.09.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LCA No. 304/2016

Arvind Vs M/s Scot Innovation wires Cables Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

27.08.2020.

Present : None for the workman.

Shri Anurag Lakhotia and Shri Vivek Chauhan, ARs for the management.

The matter is fixed for arguments, but, subject to payment of cost to workman.

Despite efforts, no one is connected through VC, on behalf of workman, in these circumstances, matter stands adjourned for payment of cost of Rs. 2000/- by management to the workman and arguments on **25.09.2020**.

VEENA RANI

POLC/RADC

27.08.2020

LIR No.429/2018

Mukesh kumar vs Constitution Club of India

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.12.2020**.

VEENA RANI

POLC/RADC

26.08.2020